### **COURT-II**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## <u>IA NO. 932 OF 2017 IN</u> DFR NO. 3433 OF 2017 & IA NO. 965 OF 2017

Dated: 13<sup>th</sup> November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

#### In the matter of:

Maharashtra State Electricity Distribution Company Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. G. Saikumar

Ms. Saumya Saikumar Ms. Nikita Choukse

Counsel for the Respondent(s) : Mr. Pradeep Dahiya for R-2

## **ORDER**

IA No. 965 of 2017 for amendment in prayer is allowed. Application is disposed of.

List the matter on <u>16.11.2017.</u>

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt